

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S A M VINYL PRIVATE LIMITED.

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	M/s A M Vinyl Pvt. Ltd.
2.	Date of incorporation of corporate debtor	19/11/2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25202DL2004PTC130642
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered office as per the ROC company Master data:- 323, 3 rd Floor, Hemkunt Chambers 89 Nehru Place South Delhi, DL-110019
6.	Date of closure of Insolvency Resolution Process	06/07/2020
7.	Liquidation commencement date of corporate debtor	06/07/2020
8.	Name and registration number of the insolvency professional acting as liquidator	ANUP KUMAR IP REGD. NO. IBBI/PA-002/IP-N00333/2017-18/10911
9.	Address and e-mail of the liquidator, as registered with the Board	Ch. No. 734, Lawyers Chamber Block, Western Wing, Tis Hazari Court, Delhi-110054 E-mail:- sachanlawanalyst@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Ch. No. 734, Lawyers Chamber Block, Western Wing, Tis Hazari Court, Delhi-110054 E-mail:- rp.amvinyl@gmail.com
11.	Last date for submission of claims	05/08/2020

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench-IV, New Delhi has ordered the commencement of liquidation of the **M/s A M Vinyl Pvt. Ltd.** on **06.07.2020** vide IA No. **2404/2020** IN C.P. No. **IB-1005/ND/2018**.

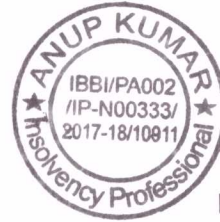
The stakeholders of **M/s A M Vinyl Pvt. Ltd.** are hereby called upon to submit their claims with proof on or before 05/08/2020, to the liquidator at the address mentioned against item No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

- ❖ 180 days for Corporate Insolvency Resolution Process got over on 02nd March, 2020. However, on 06th July, 2020 Hon'ble NCLT, New Delhi Bench-IV, New Delhi, passed an order for liquidation and hence the date of closure of Insolvency Resolution Process is considered as on 06th July, 2020.



ANUP KUMAR
LIQUIDATOR OF
M/S A M VINYL PVT. LTD.
IP REGD. NO. IBBI/IPA-002/IP-N00333/2017-18/10911

Place: - Delhi

Date: - 09.07.2020